

ITEM NO.9 Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (C) No. 1375/2021

NARENDRA KUMAR DHIRAJ

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(FOR ADMISSION and IA No.166937/2021-EXEMPTION FROM FILING O.T. )

Date : 07-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Jay Salva , Sr. Adv.  
Ms. Amrita Kumari, AOR  
Mr. Ravi Mishra, Adv.  
Mr. Raghwendra Tiwari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned senior counsel appearing for the petitioner  
and carefully perused the material placed on record.

Issue notice.

Dasti, in addition, is permitted.

(RAJNI MUKHI)  
COURT MASTER (SH)

(R.S. NARAYANAN)  
COURT MASTER (NSH)